

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.512 of 2019

IN THE MATTER OF:

K.N. Mahesh Prasad

...Appellant

Versus

MedinnBelle Herbalcare Pvt. Ltd.

...Respondent

Present:

**For Appellant: Shri Sumesh Dhawan, Ms. Vatsala Kak and Ms.
Geetika Sharma, Advocates**

For Respondent: Appeared but did not mark the attendance

ORDER

02.08.2019 Heard learned Counsel for the parties. Judgement reserved.

It is open to the parties to file short written submissions not more than 3 pages by 06th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/sk